

**F. No. J-11017/25/2018-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 14<sup>th</sup> November, 2019

**ORDER**

The President is pleased to engage **Dr. (Mrs.) Puneet Kaur Sekhon**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the Punjab & Haryana High Court at Chandigarh and also for conducting litigation of Army, Navy & Air Force before the Armed Forces Tribunal, Regional Bench at Chandigarh, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Punjab & Haryana High Court at Chandigarh**

And

**Armed Forces Tribunal, Regional Bench at Chandigarh**

**Senior Panel Counsel**

Name of the Advocate	Contact details	Enrollment No.
Dr. (Mrs.) Puneet Kaur Sekhon	C/o Sekhon Law Associates, # 121, Sector 9B, Chandigarh (UT) Mob: 9878867773 Tel. 0172-4607771-4, 4607000 Email: pks@sekhonlawassociates.com	P/3004/2007

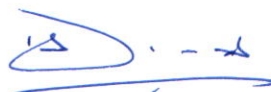
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, Punjab & Haryana High Court, Chandigarh.
5. Dr. (Mrs.) Puneet Kaur Sekhon, Senior Panel Counsel at the address as mentioned herein above.
6. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srihivas)  
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